

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 648/GT/2025

Subject : Petition for revision of 2019-24 tariff of Singrauli STPS (2000 MW) after the truing up exercise.

Petition No. 647/GT/2025

Subject : Petition for approval of 2024-29 tariff of Singrauli STPS (2000 MW).

Petitioner : NTPC Limited

Respondents : UPPCL and others.

Date of Hearing : **23.12.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Shri Karthikeyan, Advocate, NTPC
Ms. Pragya, Advocate, NTPC
Shri Nitin Kala, Advocate, TPDDL
Shri Kunal Singh, Advocate, TPDDL
Shri Tanmay Jain, Advocate, TPDDL
Ms. Bhargavi Kannan, Advocate, BRPL and BYPL
Shri Nitin Kala, Advocate, TPDDL
Shri Kunal Singh, Advocate, TPDDL
Shri Tanmay Jain, Advocate, TPDDL
Shri Savyasachi S. Advocate, UPPCL
Shri Kaustub N., Advocate, UPPCL
Shri Rohan N. Advocate, UPPCL

Record of Proceedings

During the hearing, the learned counsel for the Respondents sought an extension of time to file their replies. Accordingly, the Commission adjourned the hearing and granted the Respondents granted to file their replies by **27.1.2026**, with a copy to the Petitioner, who may file its rejoinder by **9.2.2026**.

2. Subject to the above and based on the consent of the parties, the order in these matters was reserved.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

